

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION No. 3325  
(TO BE ANSWERED ON 15.03.2018)**

**APPROVAL FOR SETTING UP OF AKASHVANI KENDRA**

**3325. SHRI BODHSINGH BHAGAT:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether an Akashvani Kendra is approved for Seoni district of Madhya Pradesh;
- (b) if so, whether its construction work has been completed;
- (c) if not, the reasons therefor including the time limit for starting its service; and
- (d) the quantum of funds sanctioned by the Union Government for the setting up of the said Akashvani Kendra?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND  
BROADCASTING**

**{COL RAJYAVARDHAN RATHORE (Retd.)}**

(a) to (d) Prasar Bharati has informed that a scheme for setting up of 100 W FM relay transmitter at Seoni (MP) has been approved. As this Relay transmitter has been approved for setting up at existing Doordarshan LPTV Centre by utilizing the existing infrastructure (i.e. building, tower, manpower, etc.), no major civil construction work is required.

The process of evaluation of the tender for supply, erection, testing and commissioning (SETC) of 100 W FM transmitter and associated equipment for its procurement, has started. An amount of Rs. 22.00 lacs has been sanctioned for setting up of the Akashvani Kendra.

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